

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.4129 of 2019

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Niraj Kishore, Advocate
For the State : Mr. Sreenu Garapati, S.C. III
For the Intervenor : Mr. K.K. Ambastha, Advocate

10/29.06.2020 The present writ petition is taken up today through Video conferencing.

Mr. Niraj Kishore, learned counsel for the petitioner prays for two weeks more time to file substitution petition to substitute petitioner no.15-Shasi Bhushan Mahto.

In view of the said prayer, put up this case under the same heading after two weeks.

(Rajesh Shankar, J.)

Rohit